NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 60/(MAH)/2012 CA No.

CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage

V/s.

M/s. Poona Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mahash Athavalle Petitioner aanagha
2 Anagha Anasingaraju eir aanagha

Order CP. No. 60/397-398/CLB/MB/MAH/2012

next date of hearing.

Petitioner side is present, Respondent side is called absent.

At request of the professional appearing on behalf of Petitioners, list this matter on 13.10.2016 with a direction to the Petitioner to communicate this order to the Respondents enabling them to present before this Bench on the

List this matter as mentioned above.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)